

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 135/GT/2015**

Subject: Approval of tariff of NTPL Thermal Power Station (2 x 500 MW) for the period from the COD of Unit-I and Unit-II to 31.3.2019.

**Petition No. 146/GT/2015**

Subject: Approval of tariff of Circulating Fluidized Bed Combustion (CFBC) Technology based NLC Thermal Power Station Expansion Unit – II (250 MW) for the period from actual COD and for the generating station (Unit – I & II) (250 MW) from anticipated COD of Unit-I to 31.3.2019.

Petitioner : Neyveli Lignite Corporation limited

Respondents : TANGEDCO & Others

Date of hearing : **2.7.2015**

Coram : Shri Gireesh. B. Pradhan, Chairperson  
Shri A.K.Singhal, Member  
Shri A.S. Bakshi, Member

Parties present : Miss. Poorva Saigal, Advocate, NLC  
Shri Shubham Arya, Advocate, NLC  
Shri K. Nambirajan, NLC  
Shri R. Mohan, NLC  
Shri S. Vallinayagam, Advocate, TANGEDCO

**Record of Proceedings**

These petitions were heard today for hearing on the prayer of the petitioner for grant of interim tariff.

2. The learned counsel for the respondent, TANGEDCO prayed for grant of time to file reply in the matter.

3. The Commission accepted the prayer of the respondent and adjourned the hearing. The respondent was directed to file its reply on or before 6.7.2015 with copy to the petitioner.

4. Matters shall be listed for hearing on 7.7.2015.

By Order of the Commission

-Sd/-  
(T. Rout)  
Chief (Legal)